

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 24.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1320/2024, IA (IBC)/1317/2024 in Company Petition IB/296/2022
NAME OF THE COMPANY	Manjeera Retail Holdings Pvt Ltd
NAME OF THE PETITIONER(S)	Catalyst Trusteeship Limited
NAME OF THE RESPONDENT(S)	Manjeera Retail Holdings Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

IA(IBC)/1320/2024

Present: Ld. Counsel Mr. PVL Bhanu Prakash for the Applicant.

Ld. Counsel Mr. VVSN Raju for the Respondent No.1.

Ld. Counsel Mr. Pradeep Joy for the Respondent No.2.

Ld. Counsel Mr. Palash Taing, Mr. Abhijeet Talwar, Mr. Mayank Kumar for the Respondent No.3.

Ld. Counsel for the Applicant is directed to file amendment cause title. Rejoinder, if any, may be filed. **Matter is adjourned to 20.08.2024.**

IA(IBC)/1317/2024

Present: Ld. Counsel Mr. PVL Bhanu Prakash for the Applicant.

Ld. Counsel Mr. VVSN Raju for the Respondent No.1.

Ld. Counsel Mr. Pradeep Joy for the Respondent No.2.

Ld. Counsel Mr. Palash Taing, Mr. Abhijeet Talwar, Mr. Mayank Kumar for the Respondent No.3.

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Sd/-

MEMBER (T)

Sd/-

MEMBER (J)